

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated: 10<sup>th</sup> March, 2010**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. H.L. Bajaj, Technical Member**

**Appeal No. 101 of 2009 &  
IA No. 200 of 2009**

**Sarjan Realities Ltd. & Anr. ... Appellant (s)  
Versus  
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent (s)**

**Appeal No. 112 of 2009 &  
IA Nos. 211 & 212 of 2009**

**Enercon India Ltd. ... Appellant (s)  
Versus  
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant (s) : Ms. Surabhi Sharma, Ms. Sikha Ohri,  
Mr. Rana Biswas & Mr. A. Divedi

Counsel for the Respondent (s) : Mr. Abhishek Mitra for R-2

**ORDER**

As agreed by the learned counsel for the parties, post the matter on

**08.04.2010.**

**(H.L. Bajaj)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**